

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 124 of 2011

Dated: 2nd February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Uttar Pradesh Power Corporation Ltd.Appellant (s)
Versus**

M/s Basti Sugar Mills Company Limited & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra &
Mr. Suraj Singh

Counsel for the Respondent (s): Mr. Siddharth Kochhar for R.1

ORDER

Post the matter on **03.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/VS